

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 16.8.2016

OFFICE ORDER

The Hon'ble President is pleased to make the following transfer and posting order:

Shri Ashok K. Arya, Member (Technical), posted at CESTAT, Bangalore and presently on tour to CESTAT Delhi, is hereby transferred and posted as Member (Technical) at CESTAT Delhi, on his request, for a period of 6 months, with immediate effect.

The Hon'ble Member is not entitled for TA/ DA, joining time etc.

By Order



(Bineesh Kumar K.S.)

Deputy Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Hon'ble Shri S.S. Garg, Member (Judicial), CESTAT, Bangalore
3. Hon'ble Shri Ashok K. Arya, Member (Technical), CESTAT, Delhi
4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
5. Chief Commissioner(AR)/ Commissioner(AR), CESTAT Delhi/Bangalore
6. Bar Association, CESTAT, Delhi/ Bangalore
7. P.A. to Registrar, CESTAT, New Delhi
8. Deputy Registrar/ Asstt. Registrar, CESTAT, Delhi/ Bangalore
9. The Pay & Accounts officer, M/o Finance, Deptt. of Revenue, Delhi
10. Accounts Officer, Cash Section, CESTAT, New Delhi
11. Library/CT./ Computer Section, CESTAT, New Delhi
12. Personal file/ Service Book
13. Website /Guard file/ Office copy


19/8/16
Shri Ashok K. Arya
8/20/16



Deputy Registrar